

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1676
ANSWERED ON:12.12.2003
DEBT RECOVERY TRIBUNAL
S. MURUGESAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to set up a Debt Recovery Tribunal at Madurai;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

(a) to (c) There is no proposal at this stage to set up a DRT at Madurai. Currently there are 3 DRTs (Chennai-I, Chennai-II and Coimbatore) having jurisdiction over cases pertaining to Tamil Nadu and Pondicherry. The present workload in the above DRTs does not justify creation of another DRT immediately to cover cases in Tamil Nadu and Pondicherry.